

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): The details of assistance sanctioned and disbursed by All India Financial Institutions to industrial units in backward areas in Andhra Pradesh during 1992-93 and 1993-94 (latest available) are as under :

	(Rs. crore)	
	Sanctions	Disbursement
1992-93	510	438
1993-94	502	391

Advances by IDBI

4531. SHRI SYED SHAHABUDDIN : Will the MINISTER OF FINANCE be pleased to state :

(a) the total advances by the Industrial Development Bank of India since its inception, State-wise;

(b) the total advances written off as bad debts since its inception, State-wise; and

(c) the total authorised capital as on April 1, 1995 with outstanding advances on that date State-wise as well as sector-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) to (c). The information is being collected and will be laid on the Table of the House to the extent available and permissible under the rules.

[Translation]

Modernisation of Airport in M.P.

4532. SHRI KHELAN RAM JANGDE : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state :

(a) whether the Union Government have received any proposal from the Government of Madhya Pradesh for modernisation of airports in the State;

(b) if so, the details thereof and the expenditure likely to be incurred thereon;

(c) the decision taken by the Union Government thereon;

(d) whether the time-limit has been fixed for completion of the said work; and

(e) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD) : (a) No, Sir.

(b) to (e). Do not arise.

Loan of Farmers

4533. SHRI HARI KEWAL PRASAD : Will the Minister of FINANCE be pleased to state :

(a) the number of bank branches of nationalised banks in Uttar Pradesh bank-wise;

(b) the amount deposited in these banks during the last three years, bank-wise;

(c) the amount sanctioned and disbursed to the farmers in Uttar Pradesh during the period, bank-wise;

(d) whether the nationalised banks have achieved the target fixed in regard to sanctioning of such type of loans;

(e) if not, the reasons therefor and the steps taken in this regard; and

(f) the amount realised from the farmers during the said period?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) Bank-wise number of branches of nationalised banks in Uttar Pradesh as at the end of December, 1994 is given below :

Bank	Number of branches
Allahabad Bank	591
Andhra Bank	9
Bank of Baroda	478
Bank of India	203
Bank of Maharashtra	9
Canara Bank	180
Central Bank of India	411
Corporation Bank	8
Dena Bank	34
Indian Bank	31
Indian Overseas Bank	64
Oriental Bank of Commerce	158
Punjab National Bank	834
Punjab & Sind Bank	116
Syndicate Bank	195
Union Bank of India	394
United Bank of India	41
UCO Bank	119
Vijaya Bank	30

(b) to (f). Information is being collected and to the extent available will be laid on the Table of the House.

[English]

Business Generated by Air India

4534. SHRI A. VENKATESH NAIK : Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) the total value of business generated by Air India at Bangalore, Madras, Ahmedabad, Hyderabad, Calicut and Trivandrum;

(b) the names of the foreign airlines for which Air India is operating as handling agents at these places and the business generated for them by Air India; and